

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.1514/88

New Delhi this the 9th day of November, 1993.

THE HON'BLE MR.JUSTICE V.S.MALIMATH, CHAIRMAN
THE HON'BLE MR.S.R.ADIGE, MEMBER(A)

(1) Shri Virender Kumar
S/o Shri Ramji Dass,
Travelling Ticket Examiner,
Northern Railway,
Jind.

(2) Shri Balwant Singh
S/o Shri Prabhu Dayal,
Travelling Ticket Examiner,
Northern Railway,
Jind. ... Applicants
(By Advocate Sh.B.S.Mainee)

versus

(1) Union of India,
through the General Manager,
Northern Railway,
New Delhi.

(2) The Divisional Railway Manager,
Northern Railway,
New Delhi. ... Respondents
(By Advocate Sh.B.K.Agarwal)

ORDER

(Hon'ble Mr.Justice V.S.Malimath)

In view of the subsequent events,
namely, the revision of seniority list
and review of promotions made during the
pendency of these proceedings, it becomes
unnecessary for us to examine the merits
of the contentions in this case. Both the
counsel also submitted the same thing.
Hence, this OA is disposed of as having
become unnecessary. No costs.


(S.R.ADIGE)
MEMBER(A)


(V.S.MALIMATH)
CHAIRMAN

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